

(25)

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.154/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Conclave Pvt. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratnadeb Banerjee, Advl
 2. Swapna Chakraborty, Advl
 3. Mahesh Ram Garka, PCY } Respondent
 20/11/17

1. CS. ROHIT KUMAR KESHARI
 (P.C.S) }
 2. CS. SANJAY KUMAR GUPTA
 (P.C.S) } PETITIONER
 ORDER

Rohit Mehta
 20/11/17

Ld. Counsel for the petitioner and the respondents are present.

List on 21/11/2017.

8d
 (Jinan K.R.)
 Member (J)

8d
 (V.P.Singh)
 Member (J)